

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 958/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

Ms. Deepa Krishan  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.05.2017

NAME OF THE COMPANY: Rishikesh Mercantile Pvt. Ltd.  
Vs  
Tuf Metallurgical Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 433(e) & 434

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	PUNEET SINGH BINDRA	ADVOCATE	PETITIONER	<i>[Signature]</i>
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ORDER

For Order, see C.P. No. 957/2016.

*sd/-*  
(CHIEF JUSTICE M.M.KUMAR)  
PRESIDENT

*sd/-*  
(DEEPA KRISHAN)  
MEMBER(TECHNICAL)

25.05.2017  
V.Sethi